

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.210/2016
RT CP (CAA)NO.124/Chd/Hry/2017**

In the matter of:

Sections 391 - 394 of the Companies Act, 1956

AND

In the matter of:

A Scheme of Amalgamation between:

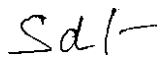
Xceedance infotech Pvt. Ltd. ...Transferor Company/Petitioner Company-I

AND


Xceedance Consulting India Pvt. Ltd. ...Transferee Company/Petitioner Company-II

Present: Mr. Atul V. Sood, Advocate for applicant-companies.
 Mr. Deepankur Sharma, Advocate for Official Liquidator, Chandigarh.

This case cannot be taken up today due to rush of other time bound matters. Adjourned for arguments to 07.08.2017.



(Justice R.P. Nagrath)
Member(Judicial)

 July 13, 2017
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